ORDERS OF THE TRIBUNAL

CP No.9/2006 in OA No.199/2000.

1.06.2006.

None is present for the applicant.

In view of the stay order passed by the Hon'ble Supreme Court in SLP CC 2243/2006 whereby further proceedings in the matter have been stayed in the

meanwhile, CP No.9/2006 is also dropped granting liberty to the applicant to resort to legal

proceedings as and when stay is vacated or the SLP is finally disposed of. Accordingly CP No.9/2006 stands disposed of.

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M. L. CHAUHAN) JUDICIAL MEMBER

(V.K. MAJOTRA) VICE CHAIRMAN

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